

(32)

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.23/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 30/2008
NAME OF THE COMPANY	Sanghi Filaments Private Limited
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	Sanghi Filaments Private Limited & (10) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	counsel for P3	9849866556	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Amarinder Reddy	Adv	9246101212	P. Amarinder Reddy

ORDER

Heard. At the request of counsels case is posted to 09.01.2018.

MEMBER (Technical)

MEMBER (Judicial)